

**In the National Company Law Tribunal, Jaipur**

**Item No. 212**

**CP No. 13/213-221/JPR/2018**

**UNDER SECTION 213(b) and 216,221 OF COMPANIES ACT, 2013**

**In the matter of:**

**M/s Krishna Sales Corporation & Ors. ....Applicant/Petitioners**

**VS.**

**M/s The Rajasthan Industrial Gases Ltd. & Anr. ....Respondent**

**Order delivered on 11.12.2019**

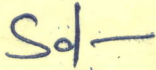
**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

**For Petitioner (s) : Rohan Agarwal, Proxy counsel**

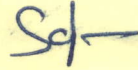
**For Respondent(s) : Tanisha Khubchandani, Adv.**

**ORDER**

Heard the submissions made by the proxy counsel for the petitioner. The proxy counsel for the petitioner sought time in the matter. At the request of the proxy counsel for the petitioner, the matter is posted to 22.01.2020.



**(RAGHU NAYYAR)  
TECHNICAL MEMBER**



**(P. S. N. PRASAD)  
JUDICIAL MEMBER**